

Annexure-A													
Name of the corporate debtor: M G FINVEST Private Limited; Date of commencement of CIRP 24.01 2024: ; List of creditors as on: 19.73.2024													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed Rs	Amount of claim Rs	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in Co C					
1	CFM Asset Reconstruction Pvt Ltd	10-07-2024	25,00,00,000	25,00,00,000	Unsecured Financial Creditor	Nil	No	100	Nil	No	0	0-	Unsecured Admitted on 15.07.2024
<b>TOTAL</b>			<b>25,00,00,000</b>	<b>25,00,00,000</b>				<b>100</b>			<b>0</b>	<b>-</b>	

**Note - The amount claimed in the CIRP section 7 application is Rs 1025,53,60,198.71 as on 29.08.2017 in CP No IB (IBC)115/PB/ 2022 and the the FC has claimed only Rs 25, 00,00,000 balance they claim to have written off**